

List of total no. of cases randomly allocated during the month of March-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	18
					Counter Claim	1
					OMP (I) Comm	3
					Misc. DJ	4
					Execution (Comm)	6
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	7
					OMP (I) (COMM)	1
					M/DJ	2
					M.EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	8
					OMP (I) Comm	7
					OMP Comm	1
					Execution (Comm)	5
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					OMP (COMM)	1
					MISC. DJ	2
					EX.(COMM)	6
					OMP (I) (COMM)	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	3
					EXECUTION (COMM)	1
					OMP (I) (COMM)	1

6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	18
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	8
					OMP(I) COMM + OMP(COMM)	3
					EXECUTION +MISC EX.	4
					MISC. DJ	1
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP (COMM)	1
					EXECUTION (COMM)	9
					MISC. DJ	1
					OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	23
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP(I)COMM	2
					EXECUTION (COMM)	4
					MISC DJ	2
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) +COUNTER CLAIM	12
					OMP(I) COMM + OMP (COMM)	6

					EXECUTION	5
					MISC. DJ	5
<b>TOTAL</b>						173
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	26
					Omp	21
					Execution	2
					Misc DJ	10
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	11
					OMP COMM	25
					EXECUTION COMM	14
					MISC DJ	4
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	12
					OPM(I)/ARBITRATION/MISC COMM	19
					MISC DJ	1
					COUNTER CLAIM	1
					EXECUTION	7
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	14
					Execution (comm)	8
					OMP (COMM)	0
					OMP (I) (COMM)	18
					ARB. A (COMM)	1
					MISC. DJ	1
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	13
					EX (COMM)	6

					OMP(I)(COMM)	21
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	18
					OMP(I)(COMM)	14
					EXECUTION (COMM)	10
					MISC DJ/ CIV DJ	4
<b>TOTAL</b>						<b>281</b>
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	32
					TRADE MARK	4
					ARBITRATION U/S 9	2
					ARBITRATRATION U/S 34	7
					OTHER ARBITRATION CASES	1
					MISC. DJ/ COUNTER CLAIM	3
					EXECUTION(COMM)	3
					CONTEMPT PETITION	1
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	34
					EX(COMM)	15
					OMP (COMM)	2
					OMP (I) (COMM)	12
					MISC. DJ	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	23
					SUIT FOR TRADEMARKS	1
					EXECUTION PETITION	6
					APPLICATION U/S 151 CPC	3
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	9
					PETITION UNDER SECTION 29A OF THE ARBITRATION AND CONCILIATION ACT,	1

					COUNTER CLAIM	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	8
<b>TOTAL</b>						169
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	9
					EX. COMM.	4
					OMP COMM.	1
					OMP (I) COMM.	182
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	15
					EX. COMM.	5
					OMP COMM.	1
					OMP (I) COMM.	155
25			SH. SANDEEP YADAV	614	CS (COMM)	12
					EX. COMM.	2
					OMP (I) COMM.	152
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	15
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	164
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	17
					EX. COMM.	5
					OMP (I) COMM.	170
<b>TOTAL</b>						913
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	19
29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	21

30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	17
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	15
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	16
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-011 EX-05-,MISS DJ -03 OMP ( COMM-2, AR B-(COM)-1, ARBA -1	23
<b>TOTAL</b>						114
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	17
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	19
				101	OMP(COMM-73)	1
				101	OMP (COMM)-77	1
<b>TOTAL</b>						36
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	16
					OMP (I) (COMM)	1
					OMP (COMM)	2
					MISC. DJ	1
					EXECUTION PETITION	16
<b>Total</b>						36
39	KARKARDOOMA	SHAHDARA	SH. BRJESH KUMAR GARG	57	CS(Comm)	12
					EXECUTION	8
					MISC.DJ CASE	6
					OMP(I)COMM	7
					RESTORED/RBT	1

40			MS. KIRAN BANSAL	56	CS(Comm)	9
				56	EX COMM	4
					MISC DJ	3
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	9
					EXECUTION	5
					MISC.DJ CASE	3
					OMP(I)COMM	1
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	20
					OMP(COMM)	1
					OMP(I) COMM	-
					Ex	4
					Mis Case	1
<b>Total</b>						95
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	25
					OMP	84
					MISC DJ	2
					EX	5
44			SH.VINOD YADAV	759	CS(COMM)	37
					OMP	37
					MISC DJ	3
					EX	13
<b>Total</b>						206
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	46
					OMP(i)(COMM)& OMP (Comm)	6
					EXECUTION	8

					Misc. Application DJ	6
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	37
					OMP(Comm)& OMP (Comm)	21
					EXECUTION	10
					MISC DJ	4
<b>Total</b>						138
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	14
					OMP (E) (COMM)	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	14
					OMP (COM)	1
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	22
					OMP (I) (COMM.)	1
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
				509	OMP (COM)	1
<b>TOTAL</b>						67
<b>GRAND TOTAL</b>						<b>2161</b>